

The Bills of Lading Bill, 2024 (Introduced)

SHRI SARBANANDA SONOWAL: Respected Madam, I beg to move for leave to introduce a Bill to make provisions for the transfer of rights of suit and all liabilities to the consignee named in a bill of lading and every endorsee of a bill of lading, to whom the property in the goods mentioned in the bill of lading shall pass, upon or by reason of a consignment or an endorsement, and for matters connected therewith or related thereto.

माननीय सभापति : प्रश्न यह है:

?कि किसी वहन-पत्र में नामित पारेषिती तथा किसी वहन-पत्र के पृष्ठांकित के वाद में अधिकारों और सभी दायित्वों के अन्तरण, जिन्हें वहन-पत्र में वर्णित माल की संपत्ति पारेषिती या पृष्ठांकित होने के कारण संक्रान्त करने और उससे संबद्ध विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI SARBANANDA SONOWAL: Madam, I introduce the Bill.

12.25 hrs